

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3517  
ANSWERED ON:12.12.2002  
SETTING UP OF TELEPORTS  
A.D.K. JEYASEELAN

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the present position with regard to setting up of teleports in the country;
- (b) whether VSNL proposes to set up teleports in the country particularly in Delhi and Mumbai;
- (c) if so, the details thereof; location-wise, State-wise; and
- (d) the number of private T.V. channels which have their own teleports and endeavours to make available service providers for uplinking to other private and regional channels?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING (SMT SUSHMA SWARAJ)

- (a): Any company which is incorporated in India and whose foreign equity holding including NRI/OCB/PIO is not exceeding 49% is eligible to set up an uplinking hub/teleport in India.
- (b) and (c): As per information furnished by VSNL, it has teleports at Chennai, Kolkata, New Delhi and Mumbai, equipped with MCPC (Multiple Channel Per Carrier) Platform for Uplinking Digital TV.
- (d): Till date sixteen (16) companies have been permitted to set up seventeen (17) teleports of which nine (9) have become operational. Eleven (11) companies have been permitted to uplink own channels from their teleports. As per the liberalized uplinking policy, approved by the Cabinet on 25th July, 2000, the service providers can uplink not only their own channels but those of other companies as well. However, all these channels are required to be specifically approved/permitted by the Ministry of Information and Broadcasting for uplinking from India.